

become operational from 1-11-1993 and has been looking into various complaints of violation of human rights.

(b) The Commission has, so far, taken cognizance of 52 cases. Out of 3 cases pertain to the State of Jammu and Kashmir.

(c) The State Governments are responsible for matters pertaining to police and public order. However, assistance is being provided to the State Governments for scientific investigation of crimes under the Modernisation of Police forces scheme. As for allegations of human rights violations, factual information in such cases, along with information of wide-involvement of external agencies thereon, involvement of external agencies therein, is being widely disseminated to counter the mischievous propaganda being carried on by the vested interests in respect of alleged human rights violations.

Bomb Explosions in Delhi and other places

2405. SHRI SURESH PACHOURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have ordered probe into explosions that occurred in Delhi and simultaneously in Andhra Pradesh, Manipur and various other places;

(b) whether in Delhi some injured persons left the hospitals without intimation;

(c) if so, whether there was a calculated move by some foreign countries to create disorder in the country;

(d) whether Police Commissioner of Punjab had intimated in advance to the Union Government that some extremists in Punjab may create bomb explosions in the country;

(e) if so, what are the details thereof and steps taken thereon;

(f) whether any report of enquiry has been received by Government;

(g) whether the bomb explosions continue to occur during January and February, 1994 also; and

(h) if so, what action Government have taken to apprehend the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) A major Bomb blast occurred at 5 Raisina Road, New Delhi on 11.9.93 in which 9 persons were killed and 29 injured. A case has been registered and is under investigation. As regards bomb blasts in Andhra Pradesh, Manipur and various other places, information is being collected and will be laid on the Table of the House.

(b) No, Sir.

(c) Reports available with the government indicate plans of Pak ISI to send trained militants into India with the aim of carrying out sabotage and subversive activities.

(d) No specific information was passed on to the Union Government.

(e) Does not arise.

(f) No common probe has been ordered by the Union government in the simultaneous explosions that occurred in Delhi Andhra Pradesh, Manipur and various other places.

(g) Information is being collected and will be laid on the Table of the House.

(h) Investigating Agencies are seized of the matter and all out efforts are being made to apprehend the culprits with good results.

Militancy in Nagaland

2406. SHRI VIZOL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the insurgency in Nagaland is the oldest militancy in India;

(b) whether it is also a fact that this militancy has spread in the whole North-Eastern region;

(c) whether it is also a fact that a large number of security forces have been tied up to deal with militancy in border States of North Eastern Region;

(d) whether Government propose to have a dialogue with Naga Militants without any pre-conditions to bring an end to an era of militancy to enable the people to lead peaceful lives and to march towards progress; and

(e) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir. The Naga militancy which appeared in early fifties again surfaced in 1980 with the formation of National Socialist Council of Nagaland (NSCN) by a splinter group who were opposed to the Shillong Accord of 1975.

(b) Presently the States of Assam, Manipur, Nagaland and Tripura are witnessing insurgent/extremist Violence.

(c) The concerned States are being assisted in tackling the insurgency. In this regard apart from providing funds for modernisation of State Police Forces additional units of Central Para Military Forces, have been provided. In Addition, Army has also been asked to intensify counter insurgency operations, particularly in Manipur.

(d) and (e) Policy of the Government has been on the one hand to deal firmly with those indulging in violent activities and on the other hand to encourage them to join the mainstream of the national life provided they abjure violence and agree to work within the Constitution of India. Government has not received any proposal from Naga militants for a dialogue.

Activities of Pakistani Trained Subversives

2407. SHRI SURESH PACHOURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Police have unearthed in Bombay, a plot by Pakistani trained subversives to plant improvised explosive device using local material, at public places and vital installations in the Metropolis;

(b) if so, whether there are a number of Pakistani trained subversives operating in almost all the parts of the country;

(c) if so, whether these Pakistani subversives were active in Bombay, Andhra Pradesh, in particular, where bomb blasts are continuing every day; and

(d) whether any concrete steps have been worked out by the Central Government to help and assist these States to unearth such Pakistani trained subversives with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) During the investigation of the Bombay bomb blast cases it was disclosed that anti-national elements from Bombay and other parts of the country were sent to Pakistan for training in the handling of sophisticated arms and other subversive activities aimed at bombing of vital installations, important Government and semi-Government buildings etc.

(b) to (d) Though bomb blast incidents are not occurring everyday, it is suspected that Pakistani trained subversives are operating in some parts of the country. Government is alive to the situation and is taking all necessary steps in this regard which include, inter-alia, gearing up of the intelligence machinery, coordinated action by Central and State agencies, strengthening